

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2009
CC 8771/2009

(From the judgement and order dated 03/12/2008 in WP No. 2216/2006 of
The HIGH COURT OF BOMBAY BENCH AT NAGPUR)

WARDHAMAN BAHU UDESHIYA SANSTHA & ORS.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With appln(s) for permission to file SLP and office report)

Date: 30/06/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

[VACATION BENCH]

For Petitioner(s) Arguing counsel (appearance not given) for
Ms. Sharmila Upadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

ORDER

Permission to file Special Leave Petition is granted.

Delay condoned.

Meanwhile, the operation of the impugned judgment and
order shall remain stayed.

(Pardeep Kumar)
Court Master

(Neeru Bala Vij)
Court Master